

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA :: AGARTALA**

No.F.10(15)(a)-DJ/W/NAZ/2006-17/ 4454-510

Dated, Agartala
The 03rd April, 2020

M E M O R A N D U M

**Subject :-Arrangement of duty roster in respect of day guard & Night guard of Group-'D'
staffs during the period from 06.04.2020 to 14.04.2020**

In continuation of earlier order vide no No.F.44(1)(c)-HC/2020/6940-69, dated 24.03.2020 and in pursuance of the order dated 01.04.2020, vide order No.F.44(1)(c)-HC/2020/6985-7085, dated 01.04.2020 issued by the Hon'ble High Court of Tripura, Agartala to take in to account the proclamation of lock down by the State of Government across the entire state of Tripura the following arrangement has been made.

Date	06 am to 02 pm	02 pm to 10 pm	10 pm to 06 am
06.04.2020	Siddhi Kr. Debbarma	Dhirendra Ch. Sarkar	Khagendra Debbarma
07.04.2020	Sanklu Debbarma	Shibu Kundu	Sanjib Sinha
08.04.2020	Jiten Debbarma	Dhirendra Ch. Sarkar	Khagendra Debbarma
09.04.2020	Sekhar Ch. Das	Sanklu Debbarma	Nityananda Sutradhar
10.04.2020	Dilip Kr. Shil	Sanjib Suklyadas	Khagendra Debbarma
11.04.2020	Sankar Debnath	Sekhar Ch. Das	Manik Kar
12.04.2020	Kalyan Dey	Sanjib Suklyadas	Khagendra Debbarma
13.04.2020	Kishore Debbarma	Tailya Ch. Jamatia	Najit Debbarma
14.04.2020	Abhijit Chakraborty	Dhirendra Ch. Sarkar	Khagendra Debbarma

Sri Rajesh Roy Barman, PTCW shall perform duty on 06.04.2020, 07.04.2020, 08.04.2020, 10.04.2020, 12.04.2020 & 14.04.2020.

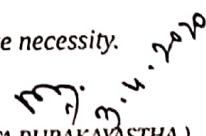
Sri Rajib Bhattacharjee, peon shall perform duty of pump operator on 09.04.2020, 11.04.2020 & 13.04.2020.

Sri Romesh Dhanuk, PTCW shall perform duty on 06.04.2020, 07.04.2020, 08.04.2020 & 09.04.2020.

Driver of hired vehicle(pool car) (Driver number 9612150516) of this office shall perform duty along with vehicle during this period as an when required.

The aforesaid arrangement of duty in respect of Group-D employees of this establishment is made purely on temporary basis at the direction of the Hon'ble High Court and shall be discontinued at any time without prior notice.
During the roster duty all the staff concerned are hereby directed to keep their mobile phones 'on' during off days and to make them available on call.

Services of the orderlies be utilised only in case of acute necessity.


(S. DATTA PURAKAYASTHA)
DISTRICT & SESSIONS JUDGE,
WEST TRIPURA DISTRICT, AGARTALA